

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-211
CA 485 (ND)/2019
in
IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd.
Vs.
M/s. Ortel Communication Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 11.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SMT SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Respondent/CD :

For the Intervener :

*Mr. Hitesh Sachar, Ms. Srishti Badhwar, Advocates
for R.P.*

ORDER

CA-485/C-III/ND/2019 filed in IB-761/ND/2018 :

Counsel for the Applicant is present. No representation on behalf of the Respondent.

List on 27.3.2020.


(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
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PRESENT:

For the Applicant/OC

: -

For the Respondent/CD

:

For the Intervener

: Mr. Nitesh Sachar, Ms. Srishiti Badhwar, Advocates
for R.f.

ORDER

CA-482/C-III/ND/2019 filed in IB-761/ND/2018 :

Counsel for the Applicant is present. Counsel for the Respondent is present. Pleadings are complete. The matter is posted for making final submissions.

List on 27.3.2020.


(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit